

The information is being collected and will be laid on the Table of the Sabha in due course.

Memorandum from the Friends Enclave and Extension Plot Holders Association, New Delhi

4381. SHRI N. K. SOMANI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether members of the Friends Enclave and Extensions Plot Holders Association, New Delhi sent a memorandum to him regarding regularisation of their colonies viz. Friends Enclave and Extensions Plot Holders 1, 2 and 3;

(b) if so, the action taken in the matter;

(c) whether any reply has been sent to them; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) Yes, Sir.

(b) The Delhi Administration have reported that the area is not built upon; the prescribed land use of the area is green and as such the question of its regularisation does not arise.

(c) No, Sir.

(d) A reply will be sent after Government has considered the matter.

Regularisation of Colonies sold by M/s. Universal Coloniser, Delhi

4382. SHRI N. K. SOMANI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether colonies sold by M/s. Universal Colonisers in the revenue Estates of Chilla Saroda, Bangar, Kotla and Kichripur in 1958-59 come within the purview of Greater Delhi Master Plan; and

(b) if not, the reasons for not regularising these colonies ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) and (b) : If the reference is to lands called as Friends Enclave and Friends Enclave Extensions, it is clarified that the prescribed land use of the area is green and as such the question of its regularisation does not arise.

Sale of Weapons Smuggled out from Kanpur Ordnance Factory

4383. SHRI VIRENDRA KUMAR SHAH : Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 234 on the 5th August, 1970 regarding sale of weapons smuggled out from Kanpur Ordnance Factory and state :

(a) whether the required information has since been collected; and

(b) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI P. C. SETHI) : (a) and (b). Yes, Sir. An implementation statement containing the requisite information in answer to the Starred Question No. 234 for 5th August, 1970 was laid on the table of the Lok Sabha by the Minister of Parliamentary Affairs on the 11th December, 1970.

Accommodation for Retiring Refugee Government Servants

4384. SHRI K. SURYANARAYANA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS,

HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal to allot built houses to refugees who were allotted Government quarters on priority basis/otherwise and are now vacating accommodations due to retirement;

(b) if so, the details of the proposal and from which date it will be implemented; and

(c) if the reply to parts (a) and (b) be in the negative, the steps Government propose to take to provide shelters to refugees who will be retiring from Government service ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) There is no such proposal in this Ministry.

(b) Does not arise.

(c) No such steps are under consideration of this Ministry.

Poor Performance of Indian Drugs and Pharmaceutical Ltd., Madras

4385. **SHRI DEVINDER SINGH GARCHA :** Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Indian Drugs and Pharmaceuticals Ltd., Madras which was put up with the Russian assistance has proved a failure;

(b) whether it could hardly secure any order to run and the USSR, which brought Rs. 21 lakhs worth of products earlier this year, has indicated that it will step up imports next year; if so, the details thereof;

(c) whether with all the orders in hand the plant will be working at only 35 per cent of its capacity;

(d) whether there is a very limited domestic demand for its products;

(e) if so, the estimated yearly demand and the reasons for such a low percentage of demand; and

(f) the steps Government propose to take to make it a successful public enterprise ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) No.

(b) The Indian Drugs and Pharmaceuticals Ltd. has exported instruments worth Rs. 21.61 lakhs to USSR till November, 1970. Besides the Company has also contracted an order for export of 2.50 lakhs of instruments worth Rs. 23.96 lakhs for delivery during January-April, 1971. Further orders are under negotiation. The company also offered to step up exports to the USSR to Rs. 70 lakhs per annum. Indigenous orders at hand for instruments are for Rs. 3.02 lakhs.

(c) No, orders on hand will fully employ the capacity created for 4-5 months.

(d) While a number of designs in the original product-mix of the plant did not command a ready market, the plant has progressively modified the product-mix in keeping with the country's demand. Already, 65 new designs have been evolved and are being commercially produced.

(e) The yearly demand for surgical instruments in the domestic market is estimated at Rs. 15 20 lakhs including Family Planning instruments, sale of forged blanks to the small scale and medium sized surgical instruments factories, dissecting kits, artificial limb components and light engineering job orders.

(f) To improve the financial results of the working of the plant, sale efforts are being intensified to secure adequate orders in the indigenous and export markets to ensure continuous operation at an economically viable level. New lines of instru-